

**RESUME OF WORK DONE BY
LOK SABHA**

SECOND LOK SABHA—SIXTEENTH SESSION

12th March to 30th March, 1962)



**LOK SABHA SECRETARIAT
NEW DELHI**

LOK SABHA SECRETARIAT

Resume of work done during the Sixteenth Session of Second Lok Sabha.

Period of session:	March 12 to March 30, 1962
Number of sittings:	14
Number of sitting hours:	77 hours and 22 minutes.

2. ADJOURNMENT MOTIONS:

Notices received:	33
Brought before the House:	12
Consent withheld:	33

3. BILLS:

A. Government Bills

(i) *Introduced:*

- (1) The Constitution (Twelfth Amendment) Bill, 1962
- (2) The Goa, Daman and Diu (Administration) Bill, 1962
- (3) The Advocates (Amendment) Bill, 1962
- (4) The Finance Bill, 1962
- (5) The Union Duties of Excise (Distribution) Bill, 1962
- (6) The Estate Duty (Distribution) Bill, 1962
- (7) The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1962
- (8) The Appropriation Bill, 1962
- (9) The Appropriation (Railways) Bill, 1962
- (10) The Appropriation (Vote on Account) Bill, 1962
- (11) The Appropriation (Railways) Vote on Account Bill, 1962

(ii) *Bill passed by Rajya Sabha and laid on the Table:*

- (1) The Hindi Sahitya Sammelan Bill, 1962

(iii) *Bills passed:*

- (1) The State Financial Corporations (Amendment) Bill, 1961

- (2) The Dock Workers (Regulation of Employment) Amendment Bill, 1961
- (3) The Indian Railways (Second Amendment) Bill, 1961
- (4) The Constitution (Twelfth Amendment) Bill, 1962
- (5) The Goa, Daman and Diu (Administration) Bill, 1962
- (6) The Appropriation Bill, 1962
- (7) The Union Duties of Excise (Distribution) Bill, 1962
- (8) The Estate Duty (Distribution) Bill, 1962
- (9) The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1962
- (10) The Appropriation (Railways) Bill, 1962
- (11) The Appropriation (Vote on Account) Bill, 1962
- (12) The Finance Bill, 1962
- (13) The Telegraph Wires (Unlawful Possession) Amendment Bill, 1961.
- (14) The Appropriation (Railways) Vote on Account Bill, 1962
- (15) The Advocates (Amendment) Bill, 1962
- (16) The Indian Succession (Amendment) Bill, 1961, as passed by Rajya Sabha.
- (17) The Air Corporations (Amendment) Bill, 1961, as passed by Rajya Sabha.
- (18) The Hindi Sahitya Sammelan Bill, 1962, as passed by Rajya Sabha.

(iv) *Bills passed by Houses of Parliament and assented to by the President - laid on the Table.*

- (1) The High Court Judges (Conditions of Service) Amendment Bill, 1961
- (2) The Appropriation (Railways) No. 4 Bill, 1961
- (3) The Indian Tariff (Amendment) Bill, 1961
- (4) The Appropriation (No. 5) Bill, 1961
- (5) The Deposit Insurance Corporation Bill, 1961
- (6) The Coffee (Amendment) Bill, 1961
- (7) The Assam Municipal (Manipur Amendment) Bill, 1961
- (8) The Industries (Development and Regulation) Amendment Bill, 1961
- (9) The Apprentices Bill, 1961
- (10) The Maternity Benefit Bill, 1961
- (11) The Sugar (Regulation of Production) Bill, 1961
- (12) The Iron Ore Mines Labour Welfare Cess Bill, 1961
- (13) The Institutes of Technology Bill, 1961
- (14) The Visva-Bharati (Amendment) Bill, 1961

- (15) The Delhi University (Amendment) Bill, 1961
 (16) The Constitution (Eleventh Amendment) Bill, 1961.

II. Private Members' Bills

(i) Opinions on Bills laid on the Table

- (1) Paper No. 1 containing opinions on the Constitution (Amendment) Bill, 1961 by Sri C.R. Pattabhi Raman
 (2) Paper No. 1 containing opinions on the Constitution (Amendment) Bill, 1961 by Sri C.R. Narasimhan
 (3) Paper Nos. I and II containing opinions on the Hindu Succession (Amendment) Bill, 1958 by Sri P. Subbiah Ambalam
 (4) Paper No. II containing opinions on the Hindu Marriage (Amendment) Bill, 1960 by Sri Ajit Singh Sarhadi.

(ii) Bills withdrawn:

- (1) The Constitution (Amendment) Bill, 1961 (Amendment of Article 226) by Sri C.R. Pattabhi Raman.
 (2) The Constitution (Amendment) Bill, 1961 (Amendment of Article 226) by Sri C.R. Narasimhan.

4. CALLING ATTENTION - STATEMENTS MADE/LAID REGARDING NOTICES UNDER RULE 197:

Sl. No.	Subject	Name of Member	Name of Minister Date of statement
1.	Statements of Foreign Minister of Nepal alleging anti-Nepal Government activities by Nepali Congress.	Sri Badakumar Pratap Ganga Deb Bantia	Shrimati Lakshmi N. Menon 16.3.1962
2.	Incentive Money Scheme in telegraph offices.	Sri Bhakti Darshan	Dr. P. Subbarayan 24.3.1962
3.	Retrenchment of workers of the Horticultural Department of C.P.W.D.	Shrimati Renu Chakravarty	Shri B. Gopala Reddi 27.3.1962
4.	Reported clash between coal-miners in colliery town of Kothagodium and police firing.	Sri Premji R. Assar	Shri Abid Ali 28.3.1962
5.	Deficiencies in administration and unemployment in Goa.	Sri Harish Chandra Marbur	Shri Jawaharlal Nehru 30.3.1962

6.	Need for reconstitution of Bonus Commission	Shri Nath Pai	<u>Shri Gulzarilal Nanda</u> 30.3.1962
7.	Recent locust invasion	Shri Inder J Malhotra	<u>Shri S.K. Patil</u> 30.3.1962
8.	Strike in Assam oilfield at Digboi, Duliajan and Naharkatia.	Shri Hem Barua	<u>Shri K.D. Malaviya</u> 30.3.1962

5. DIVISIONS:

No of Divisions held: 4

6. FINANCIAL BUSINESS:

A. Railway Budget

(i) *Railway Budget for 1962-63:*

Subject	Presented on	General Discussion on
The Budget (Railways) 1962-63	13.3.1962	26.3.1962 27.3.1962

(ii) *Vote on Account (Railways):*

Subject	Discussed on	Voted on
Demands for Grants on Account in respect of the Budget (Railways) for 1962-63.	..	27.3.1962

(iii) *Supplementary Demands for Grants (Railways)*

Subject	Presented on	Discussed on	Voted on
Supplementary Demands for Grants (Railways) for 1961-62.	13.3.1962	20.3.1962	20.3.1962

B. General Budget

(i) General Budget for 1962-63

Subject	Presented on	General discussion on
The Budget (General) for 1962-63	14.3.1962	20.3.1962 23.3.1962 24.3.1962

(ii) Vote on Account (General)

Subject	Discussed on	Voted on
Demands for Grants on Account in respect of Budget (General) for 1962-63		24.3.1962

(iii) Supplementary Demands for Grants (General):

Subject	Presented on	Discussed on	Voted on
Supplementary Demands for Grants in respect of the Budget (General) for 1961-62	13.3.1962	19.3.1962	19.3.1962

7. MEMBERS:

Resignation

	Name	Constituency	State	Date of resignation	Date of announcement in the House
(1)	Shri Hooyer Hynniewta	Autonomous Districts - Reserved Scheduled Tribes	Assam	24.10.1961	12.3.1962
(2)	Shri Sadath Ali Khan	Warangal	Andhra Pradesh	23.12.1961	12.3.1962
(3)	Shri Ranbir Singh Chaudhri	Rohtak	Punjab	10.3.1962	12.3.1962

(4)	Shri Dippala Suri Dora	Cheepurupalli	Andhra Pradesh	8.3.1962	14.3.1962
(5)	Shri Chandikeshwar Sharan Singh Ju Deo	Raigarh	Madhya Pradesh	14.3.1962	14.3.1962
(6)	Shri Jhulan Sinha	Siwan	Bihar	14.3.1962	16.3.1962
(7)	Shri Chandra Shankar	Broach	Gujarat	16.3.1962	16.3.1962
(8)	Shri R.S. Arumugam	Koilpatti	Madras	17.3.1962	19.3.1962
(9)	Shri K.B. Sambandam	Nagapattinam	Madras	17.3.1962	19.3.1962
(10)	Shri Resham Lal Jangde	Bilaspur	Madhya Pradesh	17.3.1962	19.3.1962
(11)	Dr. D.N. Pathrikar Kamble	Latur	Maharashtra	17.3.1962	23.3.1962
(12)	Shri Raja Ram Misra	Faizabad	Uttar Pradesh	20.3.1962	23.3.1962
(13)	Shri Dwarikanath Tewari	Cacher	Assam	12.3.1962	29.3.1962

8. MOTION.

Brief subject	Under rule	Member	Date of discussion	Decision of the House
Annual Report of the Hindustan Machine Tools Limited for 1959-60.	191	Shri Diwan Chand Sharma	20.3.1962	Adopted

9. PRESIDENT'S ADDRESS.

Subject	Laid on	Discussed on	Motion of Thanks adopted on	President's message reported on
President's Address delivered on 12.3.1962	12.3.1962	15.3.1962 16.3.1962 19.3.1962	19.3.1962	24.3.1962

10. QUESTION OF PRIVILEGE.

Brief subject	Name of Member	Date on which motion moved/ discussed	Decision of the House
1. Apology by Shri A. Raghavan, the New Delhi Correspondent of the Blitz		23.3.1962	Apology accepted — Press Gallery Card and Central Hall Pass to the Correspondent restored.
2. Publication in the Statesman dated 26.3.1962 of the terms of agreement between Government of India and ENI Italian Oil Company which had not been disclosed to the House earlier	Shri Hem Barua	27 ³ / ₄ 1962	Consent withheld by the Speaker

11. QUESTIONS ANSWERED:

(1) Starred	324
(2) Unstarred	513
(3) Short Notice	6

12. RESOLUTIONS

Private Members' Resolutions

Sl. No.	Subject	Member	Date of discussion	Decision of the House
(1)	Compulsory military training in colleges	Dr. Ram Subhag Singh	8.12.1961 16.3.1962	Withdrawn by leave of the House
(2)	Compulsory social service	Shri Diwan Chand	16.3.1962 30.3.1962	Negated
(3)	Naming of places and institutions after any living person	Shri Bibhuti Mishra	30.3.1962	Withdrawn by leave of the House
(4)	Declaration of 25th March as National Integration Day.	Shri S/M, Banerjee	30.3.1962	- do -

(5)	Nationalisation of Film Industry	Shri A.M. Tariq	30.3.1962	Withdrawn by leave of the House.
(6)	Criteria for backwardness of classes	Shri Hem Raj	30.3.1962	Discussion not concluded

13. STATEMENTS BY MINISTERS.

S. No.	Subject	Name of Minister	Date
(1)	Strike of workers of the Heavy Electricals Ltd., Bhopal.	Shri Manubhai Shah	14.3.1962
(2)	Government business for the week commencing 19.3.1962	Shri Satya Narayan Sinha	16.3.1962
(3)	Agreements with oil companies	Shri K. D. Malaviya	20.3.1962
(4)	Raw jute prices	Shri K. C. Reddy	23.3.1962
(5)	Government business for the week commencing 26.3.1962	Shri Satya Narayan Sinha	27.3.1962
(6)	Correcting information given on 8.12.1961 during debate on Iron Ore Mines Labour Welfare Cess Bill, 1961.	Shri Lalit Narayan Mishra	30.3.1962

14. VALEDICTORY ADDRESS:

By whom	Date
Valedictory Address by Speaker and Prime Minister.	30.3.1962